

h

SLP(C)No. 24424 OF 2004
ITEM No.46

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.24424/2004

(From the judgement and order dated 14/07/2004 in CMWP 6437/91
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

KEDAR NATH DUBEY (D) BY LRS & ORS.

Petitioner (s)

VERSUS

SHEO NARAIN DUBEY (DEAD) THRU LRS & ORS

Respondent (s)

(With prayer for interim relief)

Date : 06/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Mr. Praveen Kumar Rai, Adv.

Ms. Kavita Wadia, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

There shall be interim stay.

(Satish K. Yadav) (Vijay Aggarwal)

Court Master

Court Master